

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal the 30th May, 2023

No. HCM/1/96-BENCH/ : It is hereby informed to all the members of the Bar and litigants that Hon'ble The Acting Chief Justice will not be available for holding Court today i.e. 30.05.2023. The items listed in the cause list of Division Bench comprising of Hon'ble The Acting Chief Justice will be heard by the Division Bench comprising of Hon'ble Mr. A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma.

By Order etc.

Sd/-

**(OJESH MUTUM)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96-BENCH/11030-59

Imphal, the 30th May, 2023

Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar (Judicial)/(Admn.)/(Vigilance), High Court of Manipur.
6. The Government Advocates, Government of Manipur.
7. The Deputy Solicitor General of India, High Court of Manipur.
8. All the learned Judicial Officers, Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. The Joint Director, Manipur Judicial Academy.
12. All the Joint Registrars, High Court of Manipur.
13. The Principal Magistrates, all Juvenile Justice Boards.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**
